

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 52

IVN.P 38/2024 in C.P. (IB)/306(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **KOMAL MANOJ BERIWAL**

Section 94(1), 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Ms. Prachi Wazalwar, Ld. Counsel for the Applicant and Mr. Rahul Darji, Ld. Counsel for the Resolution Professional are present.
- 2) Ld. Counsel for the Resolution Professions informs that updated Report including the objections filed by the Intervenors shall be filed within a period of one week from today; thus, the Counsel seeks some time.
- 3) At request, stand over to 15.07.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare